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KOLKATA**

O.A/350/1743/2016

Date of Order: 19.09.2019

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Joy Mukherjee, s/o Late Anil Kumar Mukherjee, aged about 43 years, working as erstwhile Sr. Hindi Translator, Hindi Translator under Administrative Officer, Satyajit Ray Film & Television Institute, EM Bye Pass Road, P.O Panchasayar, Kolkata – 700095, residing at Mohiari road, Near Shitala Mandir, G.I.P Colony, Howrah, Pin 711112.

--Applicant.

Versus

1. Union of India, through the Secretary, Ministry of Information & Broadcasting, Government of India, A Wing, Shastri Bhawan, New Delhi – 110001.
2. The Director, Satyajit Ray Film & Television Institute, EM Bye Pass Road, P.O Panchasayar, Kolkata – 700095.
3. The Registrar, Satyajit Ray Film & Television Institute, EM Bye Pass Road, P.O Panchasayar, Kolkata – 700095.
4. The Administrative officer, Satyajit Ray Film & Television Institute, EM Bye Pass Road, P.O Panchasayar, Kolkata – 700095.

--Respondents

For The Applicant(s): Mr. C. Sinha, counsel
For The Respondent(s): Mr. S. Paul, counsel

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

Heard Ld. counsel for both sides.

2. Ld. counsel for the applicant submits that the applicant has expired on 11.07.2019 and the widow does not want to prefer any substitution petition.
3. Accordingly, the O.A abates.
4. Letter produced by the ld. counsel for the applicant is taken on record.



(Nandita Chatterjee)
Member (A)

Banerjee
(Bidisha Banerjee)
Member (J)

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